

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No. 17 – IA(Dis.)12(AHM)2024
In
CP(IB) 185 of 2017

Proceedings under Section 9 IBC

IN THE MATTER OF:

Vishal Vinodbhai Matadar
V/s
Anil Tradecom Ltd

.....Applicant

.....Respondent

Order delivered on: 10/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nipun Singhvi, Advocate a/w.
: Mr. Vishal Dave, Advocate
For the Respondent :

ORDER

Learned Counsel for the applicant is at liberty to file written synopsis in the matter within a period of two weeks from the date of this order.

Re-list on 21.06.2024.

-sd-
SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)